

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 13th July, 2017

NOTICE

This is to inform that the Registrar Court of this Tribunal would not sit on 13.07.2017. All matters, except B.P. No. 172 of 2013, listed on 13.07.2017 before Registrar Court shall be taken up on 14.07.2017. B.P. No. 172 of 2013 listed for evidence would be taken up in the Chamber of DR at Room No. 482 at 11.30 a.m.


Desk Officer

Copy to:

1. Notice Board.
2. TDSAT's website.
3. PPS to Hon'ble Chairperson, TDSAT.
4. PS to Hon'ble Member-I, TDSAT.
5. PS to Hon'ble Member-II, TDSAT.
6. Secretary to Advisor, TDSAT.
7. Secretary to Director, TDSAT.
8. PPS/Court Master.